

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	-	Admission	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA SADANANDAN 9844 270 900	Applicant	Dhiya S.

Counsel for petitioner is present. She reported that she has complied the objections raised by the Registry. Counsel reported that notice may be issued to the respondent at the first instance.

Therefore, on the request of the counsel for the petitioner, notice to be ordered to the respondent. Petitioner to collect notice from the Registry and serve on the respondent.

List it on 19.07.2017.


MEMBER (J)


MEMBER (T)